BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No.503/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company Under Section		Satyanarayan Shyamsundar (HUF) -Versus- Balaji Paper & Newsprint Pvt.Ltd. 9 IBC		
>		DAS 3	Advocates for the Cooperate Debtor	
) A	bhishe 1	x Sukdor	3 Advocate goor credit	restable 23/10/1

ORDER

Ld. Counsel for the petitioners and the respondents are present.

It appears from the record that petitioner has not complied with the provisions of Section 9(3)(b) & (c) of the Insolvency & Bankruptcy Code, 2016. Petitioner is directed to comply with the above provisions within 7 days from today.

Petitioner has also sought leave of the Court to file rejoinder. Prayer is allowed. Rejoinder may be filed within 7 days.

List on 15/11/2017 for admission.

24

(Jinan K.R.) Member (J) 31

(Vijai Pratap Singh)

Member (J)

HAUZZ COUL

PAG NEHETVA

Advocales for blacker box

49478 STAMON NOHEN

aanan